GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 1414 TO BE ANSWERED ON 27TH DECEMBER, 2017

INTERNET TELEPHONE SERVICES

1414. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the TRAI has suggested the telecom service providers to allow internet telephone service to share among all service providers;
- (b) if so, the details thereof; and
- (c) the response of the Telecom Service Providers in this regard?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS & MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

- (a) Telecom Regulatory Authority of India (TRAI) has released recommendations on "Regulatory framework for Internet Telephony".
- (b) In these recommendations, TRAI has stated that as per its understanding of present Access Service Licenses, Internet Telephony Service is un-tethered from underlying Access network. In other words, Internet Telephony Service can be provided by Access Service provider to its subscriber who may be using Internet of other Access Service providers.
- (c) These recommendations were issued by TRAI after analyzing the submissions of the stakeholders including Telecom Service Providers.
